Import of inferior quality fertilizers

4068. SHRI DEVENDER GOUD T.: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Ministry has taken note of the import of inferior quality of complex fertilizers by companies and selling them to farmers in Andhra Pradesh;
 - (b) if so, the details thereof;
- (c) whether Government has any monitoring over the quality of fertilizers being imported by various companies into the country; and
- (d) if so, how such inferior quality fertilizers are being imported into the country?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) Yes, Sir. The number of ships/containers inspected and the samples found non-standard during the last four years is as under:—

| Year | No. of ships/containers inspected | No. of ships/containers found non-standard |
|---------|-----------------------------------|--|
| 2009-10 | 1008 | 02 |
| 2010-11 | 1254 | 04 |
| 2011-12 | 1367 | 07 |
| 2012-13 | 1096 | 06 |

(c) and (d) Yes, Sir. The Fertilizers Inspectors of the Central Fertilizer Quality Control and Training Institute and its Regional Laboratories located at Navi Mumbai, Chennai and Kalyani regularly visit the ports on receipt of information regarding import of fertilizers, inspect the cargo and draw the fertilizer samples from the ships/containers undergoing discharge for quality checking at the Institute and RFCLs. The Fertilizers found non-standard are dealt with as per the prevision of Fertilizer Control Order. No subsidy is provided on non-standard subsidized fertilizers.